

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.219

C.P.(CAA)/17(AHM)2023 in
C.A.(CAA)/59(AHM)2022

Proceedings under Section 230-232

IN THE MATTER OF:

Apicore Pharmaceuticals Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 12/09/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Adv.

For the RD : Mr. Shivpal Singh, Assistant Director

ORDER

Ld. Counsel Mr. Ravi Pahwa appears for the applicant.

Assistant Director, Mr. Shiv Pal Singh appears for the RD.

Applicant to file revised synopsis and to serve the copy of the reply to the RD in due course of the day and file the service affidavit.

At the request of the Counsel, re-list on 14.09.2023.

-SD-

SAMEER KAKAR
MEMBER (TECHNICAL)

-SD-

SHAMMI KHAN
MEMBER (JUDICIAL)